

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

Hon'ble Shri Shanker Raju, Member (Judicial)

O.A.No.2108/2000

New Delhi, this the 4th day of October, 2001

Smt. Anar Devi
Safai Karmachari
widow of late Kali Charan
Kendriya Vidyalaya No.1,
AIR Force Station
Agra - 282 008.
r/o House No.48, Pratap Pura
Agra (UP). ... Applicant

(By Advocate: Shri D.N.Sharma)

Vs.

1. The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area,
Shaheed Jeet Singh Marg
New Delhi - 110 016.
2. The Assistant Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, Sector 'J'
Aliganj, LUCKNOW - 226 024.
3. The Principal
Kendriya Vidyalaya No.1
Air Force Station
Agra - 282 008.
4. The Principal Kendriya Vidyalaya
Mathura Cantt. (UP). ... Respondents.

(By Advocate: Shri S. Rajappa)

O R D E R(Oral)

By Shanker Raju, Member (J):

Learned counsel for the applicant seeks and is allowed to withdraw the OA. The OA is dismissed as withdrawn. No costs.

S. Raju

(SHANKER RAJU)
MEMBER(J)

/RAO/